

# Sudhanshu Gupta

Insolvency Professional

Registration Number: IBBI/IPA-002/IP-N00216/2017-18/10668

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**Filing of list of creditors of the Corporate Debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)**

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)**

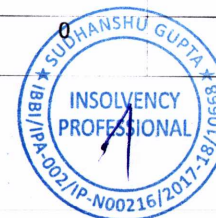
**Regulations, 2016**

(Amount in ₹)

S. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1.	Secured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	1	No
2.	Unsecured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	2	No
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,40,94,521	1	1,40,94,521	NIL	NIL	NIL	3	No
4.	Unsecured	3	17,48,89,041	3	17,48,75,891	NIL	13150	NIL	4	Revised claim of Rs.



	financial creditors (other than financial creditors belonging to any class of creditors)									6,08,66,301 received from Ankit Leasing and Finance Company Limited is not tallied with books of accounts of the Corporate Debtor to the extent of Rs. 13150
5.	Operational creditors (Workmen)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	5	No
6.	Operational creditors (Employees)	1	2,00,000	1	1,75,000	NIL	25000	NIL	6	Claim of Rs. 2,00,000 from Mr. Sipendra Kumar not tallied with books of accounts of the Corporate Debtor to the extent of Rs. 25000
7.	Operational creditors (Government Dues)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	7	No
8.	Operational creditors (other than Workmen, Employees and Government Dues)	1	1,34,77,397	1	1,23,90,000	NIL	10,87,397	NIL	8	On basis of Legal pronouncement of Hon'ble Supreme Court order "Greater Noida Industrial Development Authority Vs Prabhjit Singh Soni", IRP admitted Claim to the extent of amount of default mentioned in the CIRP admission order in view amount recorded in the books of accounts of the Corporate Debtor is less than the amount of default
9.	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	9	No
<b>Total</b>		<b>6</b>	<b>20,26,60,959</b>	<b>6</b>	<b>20,15,35,412</b>	<b>0</b>	<b>11,25,547</b>	<b>0</b>		



## Annexure-1

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5<sup>th</sup> September, 2023)

List of creditors as on: 01-08-2024

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No





Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5<sup>th</sup> September, 2023)

List of creditors as on: 01-08-2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No



## Annexure-3

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5<sup>th</sup> September, 2023)

List of creditors as on: 01-08-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Pashupati Facility & Management Services Private Limited	18-09-2023	1,40,94,521	1,40,94,521	Financial	1,40,94,521	NIL	No	7.45%	NIL	NIL	NIL	NIL	No



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5<sup>th</sup> September, 2023)

List of creditors as on: 01-08-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Ankit Leasing and Finance Company Limited	26-09-2023	6,08,66,301	6,08,53,151	Financial	NIL	No	32.20%	NIL	NIL	13150	NIL	Revised claim of Rs. 6,08,66,301 received is not tallied with books of accounts of the Corporate Debtor by Rs. 13,150
2.	Evalina Powertec System Private Limited	19-09-2023	4,82,74,658	4,82,74,658	Financial	NIL	No	25.55%	NIL	NIL	NIL	NIL	No
3.	Alachlor Trading and Marketing Private Limited	19-09-2023	6,57,48,082	6,57,48,082	Financial	NIL	No	34.80%	NIL	NIL	NIL	NIL	No



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5<sup>th</sup> September, 2023)

List of creditors as on: 01-08-2024

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
N.A.	N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No





Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2022

List of Operational Creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1.	N.A.	Mr. Sipendra Kumar	26-09-2023	2,00,000	1,75,000	Operational	Yes	N.A.	NIL	N.A.	NIL	25000	Claim of Rs. 2,00,000 received is <del>not</del> tallied with books of accounts of the Corporate Debtor to the extent of Rs. 25000





## Annexure-7

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5<sup>th</sup> September, 2023)

List of creditors as on: 01-08-2024

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
N.A.	N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)  
Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5<sup>th</sup> September, 2023)  
List of creditors as on: 01-08-2024

## List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Arista Management & Realty Advisor Private Limited	29-07-2024	1,34,77,397	1,23,90,000	Operational	NIL	NIL	No	N.A.	NIL	N.A.	10,87,397	NIL	On basis of Legal pronouncement of Hon'ble Supreme Court order "Greater Noida Industrial Development Authority Vs Prabhjit Singh Soni", IRP admitted Claim to the extent of amount of default mentioned in the CIRP admission order in view amount recorded in the books of accounts of the Corporate Debtor is less than the amount of default



## Annexure-9

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)  
 Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5<sup>th</sup> September, 2023)  
 List of creditors as on: 01-08-2024

## List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
N.A.	N.A.	N.A.	NIL	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No



**Sudhanshu Gupta**  
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 (Formerly known as Oasis Suppliers Private Limited)  
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Place: Delhi  
 Date: 01<sup>st</sup> August, 2024

